

GENERAL CIRCULAR NO. 5/2008

No. 5/1/2008-CL-V
Government of India
Ministry of Corporate Affairs

5th Floor, 'A' Wing, Shastri Bhavan,
Dr. R. P. Road, New Delhi-110001
Dated: 26.5.2008

To
All Regional Directors,
All Registrar of Companies,

Sir,

SUBJECT :- CIRCULATION OF NOTIFICATION

I am directed to forward herewith a copy of the following Notifications published in the Gazette of India for your information and necessary action.

Sl. No	Notification No	Date of publication	Subject
1.	S.O.-901 (E)	22 nd April, 2008	Constitution of National Advisory Committee on Accounting Standards (NACAS).
2.	GSR-329 (E)	1 st May, 2008	Declaration of 24 more companies as Nidhi Companies under section 620A of the Companies Act, 1956.
3.	GSR-374 (E)	13 th May, 2008	Authorization of Officers of Serious Fraud Investigation Office, under section 621 of the Companies Act, 1956, for the purposes of filing and conducting prosecution under the Companies Act, 1956.
4.	GSR-387 (E)	16 th May, 2008	Notification of the Competition Appellate Tribunal (Term of the Selection Committee and the manner of selection of panel of names) Rules, 2008.

Please acknowledge the receipt

Encl: As above.

Yours faithfully,



(M. S. Pachouri)
Asstt. Director (Inspn.)
Phone: 23387263